

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 120/TT/2013

Date: 23.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for 240 MVAR Switchable line Reactor along with associated bays at Bilaspur Pooling station under common scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and common scheme for WR and import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.11.2013:-

- a) Reason for high apportioned or FR cost for the Asset.
- b) Reason for delay in commissioning of the asset
- c) Data for capital cost benchmarking
- d) Copy of DPR on the basis of which reactor is included in cost estimates

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)